RAJASTHAN HIGH COURT

Date: 25.04.2020

No.PA/RG/Misc./2020

NOTIFICATION

In continuation of notification No.PA/RG/Misc./2020/689 dated 14.04.2020 issued for effective control and containment over the spread of Corona Virus, it is notified to all the concerned that the hearing of all the matters at the Principal Seat, Jodhpur and Bench, Jaipur, shall remain suspended with immediate effect till 03/05/2020. However, the imminently emergent cases shall be heard through the video conferencing by the designated Division Bench / Single Bench constituted with the approval of Hon'ble the Chief Justice.

For matters involving imminent emergency, the Advocate concerned / party-in-person shall submit request slips in format already prescribed accompanied with a synopsis of imminent emergency not exceeding one page by any of the following modes as per procedure detailed in the aforesaid notification dated 14.04.2020:-

For Jodhpur

Email address - urgentlisting.jodh@hcraj.nic.in

Whatsapp numbers - 8279081463, 8279081473

High Court website - hcraj.nic.in - (Option 'Urgent Listing' is

available in top bar on home page).

For Jaipur

Email address - urgentlisting.jaipur@hcraj.nic.in

Whatsapp numbers - 8279081618, 8279081619

High Court website - hcraj.nic.in – (Option 'Urgent Listing' is

available in top bar on home page).

The necessary approval for hearing of such cases shall be obtained from Hon'ble the Chief Justice for Bench at Jaipur and Senior Judge for the Principal Seat at Jodhpur.

By Order

REGISTRAR GENERAL

Date: 25.04.2020

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. P.S. to All Hon'ble Judges, Rajasthan High Court.
- The Registrar General, Rajasthan High Court.
 Advocate General, Rajasthan.
- 5. Addl. Solicitor General, Rajasthan/Asstt. Solicitor General, Rajasthan
- 6. The Chairman, Bar Council of Rajasthan.
- 7. President, Rajasthan High Court Advocates' Association, Jodhpur.
- 8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
- 9. President, Rajasthan High Court Bar Association, Jaipur.
- 10. President, The Bar Association, Jaipur.
- 11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. at New Delhi.
- 12. Member Secretary, Rajasthan State Legal Services Authority.
- 13. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

REGISTRAR GENERAL